

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009
CA No. 17/2016

CORAM:

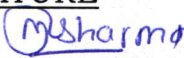
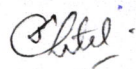
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Dushyant Patel & Anr.
V/s.
M/s. Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Manish Sharma	Authorised Representative-Petitioner (Dharmesh Zaveri)	
2	Dushyant Patel	Petitioner	
3.	Rahul Chitnis	Advocate.	

ORDER

C.A. No. 17/2016 in T.C.P. No. 84/397-398/CLB/MB/MAH/2009

At request of the parties, list this matter on 17.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).